

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 300 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

NAME OF THE COMPANY: M/s Anmol Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. K. K. Sachdeva, FCS for Petitioner

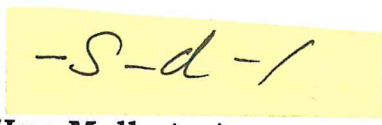
Ms. Lakshmi Gurung, Standing Counsel for the Income Tax
Department

Manish Raj, CP for ROC, Delhi

ORDER

Reserved for orders.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**